



LEGISLATIVE ASSEMBLY OF GOA

The Goa Appropriation Bill, 1994

(Bill No. 8 of 1994)

(To be introduced in the Legislative Assembly of Goa)

THE GOA APPROPRIATION BILL, 1994

(Bill No. 8 of 1994)

A

BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 1994-95.

BE it enacted by the Legislative Assembly of Goa in the Forty-fifth Year of the Republic of India as follows: —

1. *Short title.* — This Act may be called the Goa Appropriation Act, 1994.

2. *Issue of Rs. 7,83,28,41,000 out of the Consolidated Fund of the State of Goa for the financial year 1994-95.* — From and out of the Consolidated Fund of the State of Goa there may be paid and applied sums not exceeding those specified in column 5 of the Schedule, amounting in the aggregate to the sum of seven hundred eighty three crores twenty eight lakhs and forty one thousand rupees towards defraying the several charges which will arise for payment during the financial year 1994-95 in respect of the services and purposes specified in column 2 of the Schedule.

3. *Appropriation.* — The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Goa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

THE SCHEDULE

(See Sections 2 & 3)

| No. of Demand | Services and purposes | Sums not exceeding | | |
|---------------------------|--|--------------------|--|----------|
| | | Voted by Assembly | Charged on the Consolidated Fund of the State of Goa | Total |
| 1 | 2 | 3 | 4 | 5 |
| <i>(Rs. in thousands)</i> | | | | |
| 1. | State Legislature | 60,00 | 6,00 | 66,00 |
| — | Governor (Appropriation) | — | 53,00 | 53,00 |
| 2. | Council of Ministers | 50,00 | — | 50,00 |
| 3. | Administration of Justice | 1,84,00 | — | 1,84,00 |
| 4. | Elections | 1,78,00 | — | 1,78,00 |
| 5. | Land Revenue | 1,08,00 | — | 1,08,00 |
| 6. | Stamps and Registration | 43,00 | — | 43,00 |
| 7. | State Excise | 95,00 | — | 95,00 |
| 8. | Sales Tax | 85,00 | — | 85,00 |
| 9. | Taxes on Vehicles | 34,00 | — | 34,00 |
| 10. | Other Taxes and Duties | 14,00 | — | 14,00 |
| 11. | Secretariat | 3,25,00 | — | 3,25,00 |
| — | Interest Payments (Appropriation) | — | 78,67,00 | 78,67,00 |
| — | Public Service Commission (Appropriation) | — | 29,00 | 29,00 |
| 12. | District Administration | 3,10,00 | — | 3,10,00 |
| 13. | Treasury and Accounts Administration | 1,91,00 | — | 1,91,00 |
| 14. | Police | 13,36,00 | — | 13,36,00 |
| 15. | Jails | 65,00 | — | 65,00 |
| 16. | Supplies and Disposals | 1,00 | — | 1,00 |
| 17. | Stationery and Printing | 1,40,00 | — | 1,40,00 |
| 18. | Public Works | 22,01,20 | — | 22,01,20 |
| 19. | Other Administrative Services | 2,26,00 | — | 2,26,00 |
| 20. | Pension | 13,00,00 | — | 13,00,00 |
| 21. | Miscellaneous General Services | 10,00,00 | — | 10,00,00 |
| 22. | General Education | 88,12,46 | — | 88,12,46 |
| 23. | Technical Education | 11,49,14 | — | 11,49,14 |

| 1 | 2 | 3 | 4 | 5 |
|-----|---|------------|---------------------------|------------|
| | | | <i>(Rs. in thousands)</i> | |
| 24. | Sports and Youth Services | 3,17,50 | 20,00 | 3,37,50 |
| 25. | Art and Culture | 3,92,08 | — | 3,92,08 |
| 26. | Medical and Public Health | 42,84,62 | 8,00 | 42,92,62 |
| 27. | Family Welfare | 1,23,00 | — | 1,23,00 |
| 28. | Water Supply and Sanitation | 40,85,00 | — | 40,85,00 |
| 29. | Housing | 3,47,10 | — | 3,47,10 |
| 30. | Urban Development | 4,40,00 | — | 4,40,00 |
| 31. | Information and Publicity | 94,00 | — | 94,00 |
| 32. | Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 77,35 | — | 77,35 |
| 33. | Labour and Employment | 4,47,86 | — | 4,47,86 |
| 34. | Social Security and Welfare | 6,69,12 | — | 6,69,12 |
| 35. | Nutrition | 1,18,50 | — | 1,18,50 |
| 36. | Relief on account of Natural Calamities | 1,06,10 | — | 1,06,10 |
| 37. | Agriculture | 7,03,37 | — | 7,03,37 |
| 38. | Soil and Water Conservation | 87,50 | — | 87,50 |
| 39. | Animal Husbandry | 4,14,85 | — | 4,14,85 |
| 40. | Dairy Development | 36,00 | — | 36,00 |
| 41. | Fisheries | 3,12,16 | — | 3,12,16 |
| 42. | Forestry and Wild Life | 4,35,90 | — | 4,35,90 |
| 43. | Food, Storage and Warehousing | 38,46,00 | — | 38,46,00 |
| 44. | Agricultural Research and Education | 72,00 | — | 72,00 |
| 45. | Cooperation | 1,85,00 | — | 1,85,00 |
| 46. | Marketing and Quality Control | 22,50 | — | 22,50 |
| 47. | Rural Employment | 1,91,50 | — | 1,91,50 |
| 48. | Community Development and Panchayats | 3,56,00 | — | 3,56,00 |
| 49. | Special Area Programme | 2,12,00 | — | 2,12,00 |
| 50. | Major and Medium Irrigation | 32,22,00 | 45,00 | 32,67,00 |
| 51. | Minor Irrigation | 5,42,00 | — | 5,42,00 |
| 52. | Command Area Development | 2,68,00 | — | 2,68,00 |
| 53. | Flood Control and Drainage | 43,00 | — | 43,00 |
| 54. | Energy | 1,14,56,68 | — | 1,14,56,68 |

| 1 | 2 | 3 | 4 | 5 |
|-----|---|------------|--------------------|------------|
| | | | (Rs. in thousands) | |
| 24. | Sports and Youth Services | 3,17,50 | 20,00 | 3,37,50 |
| 25. | Art and Culture | 3,92,08 | — | 3,92,08 |
| 26. | Medical and Public Health | 42,84,62 | 8,00 | 42,92,62 |
| 27. | Family Welfare | 1,23,00 | — | 1,23,00 |
| 28. | Water Supply and Sanitation | 40,85,00 | — | 40,85,00 |
| 29. | Housing | 3,47,10 | — | 3,47,10 |
| 30. | Urban Development | 4,40,00 | — | 4,40,00 |
| 31. | Information and Publicity | 94,00 | — | 94,00 |
| 32. | Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 77,35 | — | 77,35 |
| 33. | Labour and Employment | 4,47,86 | — | 4,47,86 |
| 34. | Social Security and Welfare | 6,69,12 | — | 6,69,12 |
| 35. | Nutrition | 1,18,50 | — | 1,18,50 |
| 36. | Relief on account of Natural Calamities | 1,06,10 | — | 1,06,10 |
| 37. | Agriculture | 7,03,37 | — | 7,03,37 |
| 38. | Soil and Water Conservation | 87,50 | — | 87,50 |
| 39. | Animal Husbandry | 4,14,85 | — | 4,14,85 |
| 40. | Dairy Development | 36,00 | — | 36,00 |
| 41. | Fisheries | 3,12,16 | — | 3,12,16 |
| 42. | Forestry and Wild Life | 4,35,90 | — | 4,35,90 |
| 43. | Food, Storage and Warehousing | 38,46,00 | — | 38,46,00 |
| 44. | Agricultural Research and Education | 72,00 | — | 72,00 |
| 45. | Cooperation | 1,85,00 | — | 1,85,00 |
| 46. | Marketing and Quality Control | 22,50 | — | 22,50 |
| 47. | Rural Employment | 1,91,50 | — | 1,91,50 |
| 48. | Community Development and Panchayats | 3,56,00 | — | 3,56,00 |
| 49. | Special Area Programme | 2,12,00 | — | 2,12,00 |
| 50. | Major and Medium Irrigation | 32,22,00 | 45,00 | 32,67,00 |
| 51. | Minor Irrigation | 5,42,00 | — | 5,42,00 |
| 52. | Command Area Development | 2,68,00 | — | 2,68,00 |
| 53. | Flood Control and Drainage | 43,00 | — | 43,00 |
| 54. | Energy | 1,14,56,68 | — | 1,14,56,68 |

| 1 | 2 | 3 | 4 | 5 |
|-----|---|-------------------|---------------------------|-------------------|
| | | | <i>(Rs. in thousands)</i> | |
| 55. | Non-Conventional Sources of Energy | 37,50 | | 37,50 |
| 56. | Village and Small Industries ... | 5,33,07 | — | 5,33,07 |
| 57. | Industries ... | 2,22,00 | — | 2,22,00 |
| 58. | Mining ... | 24,00 | — | 24,00 |
| 59. | Ports and Lighthouses ... | 88,00 | — | 88,00 |
| 60. | Roads and Bridges ... | 28,50,00 | — | 28,50,00 |
| 61. | Road Transport ... | 1,15,00 | — | 1,15,00 |
| 62. | Inland Water Transport ... | 5,71,00 | — | 5,71,00 |
| 63. | Other Scientific Research ... | 60,00 | — | 60,00 |
| 64. | Ecology and Environment ... | 20,00 | — | 20,00 |
| 65. | Tourism ... | 3,45,00 | 2,00 | 3,47,00 |
| 66. | Census, Surveys and Statistics ... | 1,08,00 | — | 1,08,00 |
| 67. | Civil Supplies ... | 39,00 | — | 39,00 |
| 68. | Other General Economic Services ... | 22,00 | — | 22,00 |
| — | Public Debt (Appropriation) ... | — | 1,30,63,35 | 1,30,63,35 |
| 69. | Loans and Advances to State Government Servants, etc. ... | 3,84,00 | — | 3,84,00 |
| | GRAND TOTAL ... | 5,72,35,06 | 2,10,93,35 | 7,83,28,41 |
| | Revenue ... | 4,09,59,82 | 79,55,00 | 4,89,14,82 |
| | Capital, Public Debt and Loans and Advances ... | 1,62,75,24 | 1,31,38,35 | 2,94,13,59 |

Financial Memorandum

Provision is made in the Bill to appropriate for the services and purposes expressed in the Schedule during the financial year 1994-95 a sum of Rs. 7,83,28,41,000. This amount consists of Rs. 4,89,14,82,000 on Revenue Account and Rs. 2,94,13,59,000 on Capital Account including Public Debt and Loans and Advances.

Statement of Objects and Reasons

The Budget for the year 1994-95 was presented to the Legislative Assembly on 9th March, 1994. The Demands for Grants have since been discussed and voted by the Assembly. This Appropriation Bill is, therefore, introduced in accordance with the provisions of article 204 of the Constitution, to provide for the appropriation out of the Consolidated Fund of the State of Goa of the moneys required for the services during the financial year 1994-95.

The Governor has, in pursuance of clauses (1) and (3) of article 207 of the Constitution, recommended to the Legislative Assembly, the introduction and consideration of the Bill.

Panaji,

May, 1994.

Dr. WILFRED D'SOUZA

Chief Minister